

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **16.07.2024** THROUGH VIDEO CONFERENCING

**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

**IN THE MATTER OF** : Indian Overseas Bank  
Vs  
Subhashri Bio Energies Pvt Ltd

**MAIN PETITION NUMBER** : IBA/203/2020

**(IA/MA) APPLICATION NUMBERS**

IA/902(CHE)/2023 in IA/304(CHE)/2022; IA/478(CHE)/2023; IA/63(CHE)/2023;  
IA/391(CHE)/2023; IA/238(CHE)/2022; IA/249(CHE)/2022

**ORDER**

**IA/902(CHE)/2023 in IA/304(CHE)/2022**

Present: Ld. Counsel Shri. T Jayasankar for the Applicant.

Ld. Sr Counsel Shri. E Om Prakash for the Respondent /  
Liquidator, who is also present in person.

Arguments heard.

Written submissions also filed by the Respondent.

**IA/478(CHE)/2023**

Present: Ld. Counsel Shri. P L Narayanan for the Applicant / Successful  
Auction Purchaser.

Ld. Sr Counsel Shri. E Om Prakash for the Respondent /  
Liquidator, who is also present in person.

Arguments heard.

Written synopsis also filed.

Clarifications sought.

**IA/63(CHE)/2023**

Present: Ld. Counsel Shri. P Elayarajkumar for the Applicant.

Ld. Counsel Ms. Deepa Mariappan for the Respondent /  
Liquidator, who is also present in person.

Records collected from Karur Vysya Bank filed vide Sr. No. 2746 dated  
06.06.2024.

Pleadings are complete.

Written synopsis filed by the Applicant.

Written synopsis stated to be e-filed by the Respondent.

Arguments heard.

**IA/391(CHE)/2023**

Present: Ld. Counsel Ms. Deepa Mariappan for the Applicant /  
Liquidator.

Ld. Counsel Shri. J Vinoth for the Respondents.

Due to medical exigencies, Ld. Counsel for the Respondent seeks date.

Not opposed by the Counsel for the Applicant.

**IA/238(CHE)/2022**

Present: Ld. Counsel Ms. Padmapriya for the Applicant / Liquidator.

Ld. Counsel Shri. J Vinoth for the Respondents.

Pleadings are complete.

Due to medical exigencies, Ld. Counsel for the Respondent seeks date.

Not opposed by the Counsel for the Applicant.

Written submissions also filed by the Applicant.

**IA/249(CHE)/2022**

Present: Ld. Counsel Ms. Padmapriya for the Applicant / Liquidator.

Ld. Counsel Shri. J Vinoth for the Respondent.

Pleadings are complete.

Due to medical exigencies, Ld. Counsel for the Respondent seeks date.

Not opposed by the Counsel for the Applicant.

Written submissions also filed by the Applicant.

List all the applications for clarifications / hearing on **27.08.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**

MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**

MEMBER (JUDICIAL)